- -

notice in which the salary which should cropping; change in cropping pattern; effihave been paid to a teacher has not been cient use of inputs like fertilisers, pesticipaid, he will look into it. That is the des and irrigation water etc. policy of the Government and we will take whatever action is possible under the law.

MR. CHAIRMAN: Next question.

## Fifth Plan Food Targets

\*63. SHRI SHYAMLAL. GUPTA · Will the Minister of AGRICULTURE be pleased to state:

- (a) whether at a recent meeting with the State Chief Ministers held in New Delhi, serious doubts were expressed in attaining the Fifth Plan foodgrain targets in the absence of adequate irrigation, power, fertilizer and credit facilities:
- (b) if so, what are the year-wise and State-wise food targets for the Fifth Five Year Plan period: and
- (c) the steps taken by Government to eliminate the bottlenecks in the way of attaining the food production targets during the Fifth Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) to (c) A statement is laid on the Table of the Sabba.

## Statement

- (a) and (b) In the meetings held recently with the State Chief Ministers, the main focus was on the production programmes of 1974-75. As such the targets for the Fifth Plan were not discussed. The year-wise targets are fixed in the Annual Plans after reviewing the achievements of the previous year. The Statewise Fifth Plan targets for foodgrain production are given at Annexure.
- (c) The strategy to achieve food pro- Planning Commission. duction targets during the Fifth Plan will revolve around the increase in area under high yielding varieties of crops; multiple India figures.

## - ANNEXURE

State-wise Foodgrains Production Targets for the Fifth Plan\*

	State	~	,		Peak targetted produc- tion 1978-79
			(	lakh	tonnes)
1.	Andhra Pradesl	n			93.00
2.	Assam .				32.00
3.	Bihar . '		٠.		120.00
4.	Gujarat .		• 1		60.00
5.	Haryana				61.00
	Himachal Prade				14.00
7.	Jammu & Kash	ımir			14.00
8	Karnataka				75.00
9.	Kerala .			•	22.00
10.	Madhya Prades	h	:	7/12*	150.00
11.	Maharashtra		•		85. <b>00</b>
12.	Manipur		• 🐧		3.75
13.	Meghalaya			:	11 70
14.	Nagaland .				1.10
15.	Orissa .				70.00
	Punjab .		•	<b>'.</b>	103.00
17.	Rajasthan		. *		88.00
18.	Tamil Nadu	٠, ٠,٠			91.00
19.	Uttar Pradesh	. *	• • •		250.00
20.	Tripura .				3.64
21.	West Bengal		•		105.00
22.	Union Territor	ies	727	٠,	6.44
	All-India				1400.00+

\*Source: Draft Fifth Five Year Plan 1974-79, Volume II, Government of India,

†The aggregate of States and Union important crops; extension of area under Territories is somewhat high than the all-

SHRI SHYAMLAL GUPTA: The hon. discussed with the Chief extension of area under in cropping pattern; efficient use of inputs like fertilisers, pesticides and irrigation water, etc. My specific question was whether there is any proposal with the Government to launch an emergency food production drive in the coming kharif season as also in the next kharif season in areas which have abundant resources; if not, whether the Government would consider the desirability of launching such a drive ...

Oral Answers

SHRI ANNASAHEB P. SHINDE: The question is very clear . . .

SHRI SHYAMLAL GUPTA: I do not think he has got my question. Shall I repeat it? My specific question is this: Is there any proposal with the Government to launch an emergency food production drive in the coming kharif season as also in the next kharif season in areas which have abundant resources; if not, whether the Government would consider the desirability of launching such a drive. ...

SHRI C. SUBRAMANIAM: This question is completely different from the one that appears in the Agenda ...

SHRI SHYAMLAL GUPTA: He has not answered it.

SHRI C. SUBRAMANIAM: The hon. Member is reading a completely different question. Question No. 63 is different.

SHRI SHYAMLAL GUPTA: The answer given to (c) is not what I wanted. My specific question is what I read out just now. The reply is about the Fifth Plan and not the annual plan.

SHRI ANNASAHEB P. SHINDE: In the Plan and the annual plan itself very ambitious targets have been fixed. In a situation like flood or failure of rains, we can take up emergency operations. I am to explain the whole thing. Last year, not eliminating that possibility. What was the total availability of NPK

Ministers of Minister said that the strategy to achieve States was how in certain difficult situafood production targets will revolve around tions, for instance in a situation where there the increase in area under important crops; is power shortage or shortage of fertilisers, high yielding the programme can be made successful. varieties of crops; multiple cropping; change | Our effort is to make all sincere efforts to reach the targets which have been laid down in the annual plan with regard to various States.

> SHRI SHYAMLAL GUPTA: My second question is this. The annual plan 1974-75 for agriculture has been slashed from Rs. 310.72 crores to Rs. 260.10 crores. How far the pruning in the annual plan is . likely to affect the food production target during 1974-75. What is the present machinery to ensure adequate and timely supply of seeds, fertilisers and other essential inputs at proper prices to both at the Central and State levels to various States and to remove difficulties and deficiencies that the small farmers have to face in their procurement? To what extent . . .

MR. CHAIRMAN: Your question is too long.

SHRI SHYAMLAL GUPTA: To what extent the cost of seeds, fertilisers, etc. is subsidised? What are the . . .

MR. CHAIRMAN: I cannot permit.

SHRI SHYAMLAL GUPTA: Only two lines more. What are the credit facilities provided to small farmers? Bankers are giving advances only to larger farmers. The smaller farmers are at their mercy.

SHRI ANNASAHEB P. SHINDE: One major input for agriculture is fertiliser. But I would like to remove one general impression from the minds of hon. Members. Of course shortages are there and there is a gap between demand and supply. But the impression should not go round that the avilability during the current year is going to be lower than what it was during the last year. In fact, the total availability of fertilizer, NPK, last year . . . (Interruptions).... Just wait. I am trying fertilizers

came to the tune of 28 lakh tonnes and | farmers. There are many difficulties, inthis year we propose to give to the various stitutional and otherwise also. But we must States and farmers about 32 to 33 lakh tonnes. So, the total availability would be larger than last year's. Now, the honourable Member referred to the distribution given to the nationalised banks and the arrangements. Now we are going to make allotments to the State Governments and we have requested the State Governments that to a large extent possible, the quantity of fertilizers should be made available through co-operatives and the public sector agencies. As far as the pool fertilizers are concerned, their distribution is through the public sector agencies.

Then, as regards the seeds, our recent examination shows--and I must concede-that there are many difficulties and there are many weaknesses in the seed production programmes and we have identified those items. For the time being, with regard to the seed availability as per the demands of the State Governments except the bajra seeds, by and large there are Difficulties arise because no difficulties. some of the State Governments come with their demands for seeds just prior to the sowing season. Seed production programmes can be taken up only a year earlier and if firm demands or indents are placed by the State Governments well in advance, then these can be taken up. Now, we have identified the weaknesses and the difficulties and we have explained to the State Governments that they should place their indents in time and in times to come we propose to undertake a very ambitious seed production programme including the programme of production of nucleus and foundation seeds.

As far as the credit availability is concerned, this is a very important aspect of the production programme. Unfortunately, in this country, credit availability to small farmers still continues to present considerable difficulties. Now. the Government has taken up under the Fifth Plan! about 160 districts, the SFDA etc., and special arrangements have been made to see that the small farmers receive the credit. But I am prepared to concede that

continue to attain the target and as far as our policy is concerned, we are very clear about it. Policy directives have been co-operative banks that they have to give preference and priority for giving credit to the small farmers and as far as the cooperatives are concerned, even a percentage of credit has been earmarked for the small farmers.

श्री प्रकाश वीर शास्त्री: श्रीमन्, भारत के दूसरे राष्ट्रपति डा० राप्राकृत्यत से तेकर वर्तमान राष्ट्रपति धी बी० बी० गिरि तक ने समद के संयक्त ग्रधि-वेशनो का उद्घाटन करने हुए इस बात पर बल दिया कि 1971 के बाद एक भी दाना विदेशों से स्रायात नहीं किया जायेगा। लेकित स्राज जो स्थिति है, मै जानना चाहुगा, उसके लिए प्रकृति का कोप दांपी है या मरकार की गलत नीतिया? स्रापने-स्रपंत विवरण ये जा उत्तर प्रदेश के स्रांकडे दिए हैं उनमे बताया है कि अगली पंचवर्षीय योजना में उत्तर प्रदेश में 250 लाख टन गल्ल का उत्पादन होगा, परन्तू उत्तर प्रदेश की बिजली खाद ग्रौर पानी की जो इस समय दयनीय स्थिति है उनको ध्यान में रखते हुए क्या ग्राप पचवर्षीय योजना के इन प्राक्त हो को पूरा कर मकेंगे; यदि नहीं तो उत्तर प्रदेश में विजली, यानी स्रौर खाद की जो योजनायें है उनके द्वारा उत्पादन बढाया जा सके, इसके लिए ग्रापने कोई विशेष कार्यक्रम निर्धारित किया है ?

SHRI ANNASAHEB P. SHINDE: Sir, the honourable Member has put a very important question. I quite concede the position that there has been some slide back in our agricultural production programmes during the last two years. But, at the same time, our achievement during 1970-71 is that the potential of our agriculture was thrown up and our Indian agriculture has the potentiality to produce more and meet our requirements and I think this is a great achievement and that is why there was a world-wide appreciation of the production programmes in India. But there there are many difficulties faced by the was some slide-back. We have to find out [Shri Annasaheb P. Shinde]

Oral Answers

whether our agricultural production programmes are wrong or whether there has been something which is due to factors beyond our control which has affected our production adversely. Now, during 1972-73, the honourable Member himself will appreciate, very large parts of our country had very unusual and unpleasant drought conditions and that gave a terrific setback to the production programmes and our production went down to 95 million tonnes. That is one thing. Of course, to the failure of rains was added the shortage of power and the honourable Member comes from U.P. and he knows about the Rihand reservoir. It is one of the very important reservoirs for the generation of electricity and its catchment areas did not receive any rainfall for two years continuously and there were other factors also and the honourable Members are aware of things. I am not explaining that this is the only factor. But what I am saying is that power shortage also created some problems for our production programmes.

The power shortage also created some problems for production programme. Natuarally I have no remedies for everything But I can only say that the potential of Indian agriculture continues to be the same. Our basic strategy is sound, supported by modern seed industry, necessary seed law, increasing availability of fertilizers and modern intensive techniques of development of agriculture. The only thing is that the power shortage is likely to present some difficulties. It has actually presented some difficulties. But my hon, friend will appreciate that three or four days back my senior colleague, Sbri Subramanian. took a very drastic decision for protecting the interests of the country. He even took the decision of stopping fertilizers plant at Nangal and that power has been made available for transplantation of paddy to Punjab and Haryana. The options are very fimited. The choice before us was whether to lose the nurseries. But power The Government of was not available. India is attending to these problems. We are aware of these difficulties. But I can

only say that as far as our basic strategy is concerned, I think there is nothing wrong. There can be areas where some weaknesses can be removed. But I think that our strategy in very sound which has been evolved with the help of scientists, politicians and others.

SHRI HARSH DEO MALAVIYA: Sir, in the tabled reply, in paragraph (c) while mentioning the strategy to achieve food production, we find that there is no mention of land reforms. May I ask the hop Minister, what importance does he attach, or does he attach no importance, to land reforms and to the redistribution of holdings by putting a ceiling upon holdings? What is its place? Is it not a fact that since this land reforms aspect has been ignored, our food production has much failed?

SHRI ANNASAHEB P. SHINDE: Sir, we attach great importance to it; there is no doubt about it. This question came in the background of the discussions with the Chief Ministers as far as annual production programme is concerned. That is why there is no specific reference to it. But to it. We we attach great importance have drawn the attention of the Ministers to this particular aspect, whatever land laws have been according to the national guidelines they have to implement them with sincerety, as early as possible.

SHRI HARSH DEO MALAVIYA: What has been done about it, specially in the Union Territories?

SHRI ANNASAHEB P. SHINDE: I would request the hon. Member to put a separate question on land reforms, and I shall be glad to answer it.

MR. CHAIRMAN: All right.

SHRI P. K. KUNJACHEN: Sir, the Minister has expressed complacency. But the things are moving in the opposite direc-Brown hoppers are spreading from field to field. Also, a kind of weed, especially in Kerala, known as the African payal, is spreading from field to field. At the same time, the Government is increasing cess on water, electricity charges and Does the modern levy mean increasing the the prices of manure. Also, there is no manure available. There is no land policy and the Government has miserably failed to bring land legislation...

MR, CHAIRMAN: Are you putting your question or not?

SHRI P. K. KUNJACHEN: Considering all these things—the taxation, the absence of pesticides, etc.-how does the Government expect to produce more or achieve the target? The Government is not going to achieve the target unless and until the Government has evolved a comprehensive policy relating to land reforms and all other aspects. Is the Government prepared to consider all these things in a comprehensive way? That is what I wanted to know.

SHRI ANNASAHEB P. SHINDE: Sir, I hope the hon. Member will not misunderstand me. For instance, he made a statement that we are raising the water cess, Now, there is, I think, a common understanding on all sides, irrespective of party affiliations in this country. The agriculturists who are the beneficiaries should not mind this thing. I do not know what he means by 'comprehensive' scheme. I am prepared to welcome any constructive suggestions from him. In fact, I am prepared to furnish any material to him to help me. We are not prepared to that we are hundred per cent right. But we have a comprehensive plan and programme for agricultural production. shall appreciate if he can pinpoint a specific aspect. For instance, for power shortage or failure of rainfall, I have no readymade answer. Perhaps a long-term plan for a proper balance between the thermal power generation and hydro power generation is necessary. It will take a long time. But as far as comprehensive plan is concerned, we have a really very comprehensive plan for agricultural production,

SHRI P. K. KUNJACHEN · Does the Government of India think that the modern

pressure on land reforms or does it mean decreasing the pressure on land reform?

SHRI ANNASAHEB P. SHINDE: This is really not a question which can fall within the purview but I would not like to avoid it. I do not think implementation of land reforms would increase the pressure on land. Pressure on land there because of a number of other factors. All other factors are known to the hon. Member. I can only say that in this country there have been quite large holdings in certain parts and their utilisation to the maximum extent possible has not been made. Land reforms are intended to make intensive use of land and, therefore, I think as far as our economy is concerned, it will get more strength.

SHRI V. B. RAJU: Part (c) of question relates to the steps taken Government to eliminate the bottlenecks. Most significant bottleneck is the erratic nature of the monsoon. Is the Minister aware that in this present first year of the Fifth Plan, the mensoon has failed Andhra Pradesh, Tamil Nadu, part Mysore, Part of Maharashtra from where the Minister comes and part of Madhya Pradesh? Has the Minister any information to give to us and what steps would the Government take? It seems that in a cycle of 3 or 4 years, one year is going to be a drought year in these parts of the country. This should have been anticipated. Will the Minister assure the House that immediate steps will be taken to produce food at places where water is available in the reservoir, by supplying fertilizers instead of scarce supply of fertilizers here and there? Will the Minister look to an emergent policy of distribution of fertilizers and take steps to meet the present emergency in the parts of the which I have just referred to?

SHRI ANNASAHEB P. SHINDE: This vear the monsoon has been generally late. In fact, in North India also, ten days back the picture was not encouraging. South plan is increasing the pressure on land? India received early rains and even pre-

[Shri Annasaheb P. Shinde].

monsoon showers in some places but there has been some dry spell. If this dry spell is over in 8 or 10 days, perhaps, the situation may not deteriorate but I cannot say anything. I cannot forecast the behaviour of monsoon in times to come. But the suggestion of the hon. Member is very relevant. In fact, my senior colleague and even the Prime Minister have toured various States and discussed with the Chief Ministers and the Agricultural Officers. One of the points that is being conveyed to the State Governments is that we have limited resources but we would like to utilise them to the maximum national advan-Therefore, all these suggestions are very useful. We have them in mind and agricultural planning. In fact, even emphasis has been laid on tuber crops like potatoes and tapioca because per unit production is much higher. All these points are being borne in mind while taking all these difficulties into consideration.

SHRI NIREN GHOSH: Sir, I would like to know what happened to the much tection. Sir. You say that there are diffiself-sufficiency and export of food, is the Minister aware that lakhs of peasants just How can they make intensive cultivation? now are being evicted from their lands? He talks of increased production. How can this happen in view of this large-scale eviction? How can these small weak people, the small peasantry get those inputs? They have no credit. He talked of difficulties in supplying credit to the small farmers. First eviction there is and then supply of credit to the small farmers and no irrigation for multiple cropping. It can reduce production...

MR. CHAIRMAN: Now you have put your question.

SHRI NIREN GHOSH: ...Do you propose to increase food production to make up for the shortfall? To what extent are you going to do it? What will be the cost in hard currency, I would like know.

SHRI ANNASAHEB P. SHINDE: Sir. as far as the last part of the hon. Member's question is concerned, he can put a separate question and we are available to him to reply to his queries. As far as the first part is concerned, if eviction is taking place in any part of the country, I think we have common sentiments on this that no eviction should take place and necessary protection should be provided. Even if it is taking place in small areas I would appeal to the State Governments to attend to this problem and see that no eviction takes place. But the point is that it is not taking place all over the country; it is taking place in small areas. I am not minimizing the importance attached to the point raised by the hon. Member. The point is that a general impression should not go as if we propose to have an elasticity in our it is taking place in many parts. In many parts, the tenants have been given permanent rights of occupancy and ownership If the eviction is taking place in certain vulnerable areas, it needs attention. But that should not upset the production programme.

SHRI NIREN GHOSH: I seek your prowanted green revolution? In the name of j culties in supplying credit to the small farmers. There are no irrigation facilities. How can you expect the production to shoot up?

> SHRI ANNASAHEB P. SHINDE: 1 have already replied earlier, therefore. I did not repeat it. While replying to another hon. Member I did say that credit continues to present a weak link in our production programme. As a result efforts made during the last three or four years, we have been able to identify the weaknesses. And small farmers development agencies have now been operating in almost 85 districts in the country. During the Fifth Plan, 160 districts in the country would be covered by these agencies. These agencies are mainly expected to attend to the problems mentioned by the hon. Member such as providing creditto even medium and long-term credit-providing necessary inputs and all that. And

even outside these areas, necessary directives have been given by the Government of India to credit institutions to give preference to the needs of small farmers.

SHRI VEERENDRA PATIL: The target fixed for the Fifth Plan is 140 million tonnes. But the Government is aware that they have miserably failed to achieve the target that was fixed for the Fourth Plan. So far as food production is concerned, the shortfall is of the order of 40 per cent. I do not know on what basis the Government says that they are going to achieve this target, and on what basis has it been · fixed. The hon. Minister is aware that 75 to 80 per cent of our land is not irrigated and it has dry farming. I am sorry to say that not even 25 per cent of the provision made for the development of dry farming in the Fourth Plan has been spent.

MR. CHAIRMAN: Kindly put your question.

SHRI VEERENDRA PATIL: But in our country, 75 per cent of the land depends only on rains. If there are no rains, nothing could be done. That is why they have thought of the development of dry farming during the Fourth Plan period. I want to know as to what has happened to that and whether they are going to pay the same attention as they have done during the Fourth Plan. If they are going to give any special attention for the development of dry farming, I think, it is possible to achieve some targets. I want to know the steps that the Government intends to take in this respect.

SHRI ANNASAHEB P. SHINDE: Sir, I quiet agree with the hon. Member that dry farming is almost 70 to 75 per cent in the country today. It has a very important place in our agricultural economy. But even under dry farming, for instance, there is a classification. Certain dry farming areas are covered by assured rainfall or well distributed rainfall. That category is different. There the problem is really the supply of inputs, new seeds and the extension machinery. Now, there are other

categories also in the area from where the hon. Member comes and I myself come. There is the drought-prone area where the distribution of rainfall is not only uneven but even the total quantum that is available is very limited. Those areas really present a very very difficult problem. In these areas very special programmes have been taken up. I would like to put the record straight and say that for these drought-prone areas special programmes were taken up and all the amount that was sanctioned in the Fourth Plan has been spent. In fact, in some States the money spent has been in excess of the sanctioned amounts and they are now pestering us that we should issue sanctions for these amounts.

SHRI VEERENDRA PATIL: No, that is not the...

SHRI ANNASAHEB P. SHINDE: I would like to take the hon. Member with me. He is a very knowledgeable Member. He understands agriculture. There was only one item on which there has been a shortfall. There were certain dry farming projects and they took some time. they were experimental projects covering only few tehsils. Our Indian Council of Agricultural Research and State Departments of Agriculture are trying to carry out similar experiments for identifying the problems of dry agriculture. There has been some shortfall in expenditure but we shall attend to that and rectify the position in the coming years. Sir. in the days to come our attention and strategy should be on both, i.e. exploiting the areas where irrigation potential has been created spending very large capital amounts and, at the same time, not neglecting dry farming areas.

श्रीमती लक्ष्मी कुमारी चूडावत: ग्रभी सवाल के उत्तर में मंत्री महोदय ने विस्तार से बताया कि प्रोडक्शन बढ़ाने के लिए मरकार ने इतना किया और यह भी सही है कि ड्राउट केवल एक साल के लिए पड़ा। तो मैं मंत्री महोदय से जानना चाहती हूं कि प्रोडक्शन इतना होने के बाद भी

[श्रीमती लक्ष्मी कुमारी चूटावत]
याज जो यन की कमी यपने देश में हो रही
है क्या यह होईसे द्वारा प्रपने कटजे में खाद्यान्न
कर लेने के कारण हो रहां है ? क्या इसका
मुख्य कारण यह है ? क्या होईसे के पास से उसको
निकालने की कोई योजना सरकार के पास है ?

Oral Answers

SHRI ANNASAHEB P. SHINDE: Sir, one thing is true and that is that there is not so much scarcity as is being felt or considered. Actually, the production this year is much larger as compared to the last year. But, even then, I think, hoarding of stocks at various levels is causing some trouble to us. I think that would be a correct analysis of things as far as production is concerned. As I have already explained, there has been some setback to production due to the peculiar behaviour of nature, failure of winter rains and some other factors.

SHRI SANAT KUMAR RAHA: Sir, I want to know from the hon. Minister what the rational basis and principles are on which distribution of fertilizers is being made. Is there any discriminatory policy between State and State? If not, what is the basis for the distribution of fertilizer? The State of West Bengal demanded certain quantity of fertilizer. It has been neglected. I want to know from the hon. Minister how the demand of West Bengal has been satisfied in this matter.

SHRI ANNASAHEB P. SHINDE : Sir. so far as the distribution of fertilizer between different States is concerned, we have evolved certain principles. First of all, we have given option to the State Governments to select any year during which there was maximum consumption of fertilizer. They can select any year after 1969-70. Then, over and above that 5 per cent to 12 per cent is added for every additional year and the total quantity is worked out on the basis of production programmes as to how much is to be used for high-yielding varieties and how much for non-high-yielding varieties. Therefore, well set principles

pressed dissatisfaction about the way in which the alloument is being made. Therefore, the Government of India has constituted a fresh committee on which some of the State Governments are also represented and that committee is at the moment working out certain principles. On account of shortages and gap between demand and supply there has been some dissatisfaction. We are now trying to work out sound principles which will enable us to use rationally the fertilizer to maximum advantage to have maximum production.

SHRI A. G. KULKARNI: Sir, the hon. Minister has given so many explanations and described a very hopeful picture. I would like to know how the targets are going to yield results and how they are going to be increased.

## [Mr. Deputy Chairman in the Chair].

The hon. Minister is saving that the present programme is suffering on account of rains. That is a natural cause. But the production of quality seeds by the National Seeds Corporation has failed the Government and agriculture. I myself have sown the fields, jower and other crops, for which standardised seeds were purchased. But germination is only 40 to 45 per cent. That is the latest report. The same the position with the poor farmer. germination is only 40 to 45 per cent, who is responsible for this. This is the certified seed given through Zila Parishads. One of the private sector units, the Patel and Co. of Akola and Jalgaon is supplying seeds to Maharashtra through 7ila Parishads. But, germination has not come above 40 per cent.

Would you assure that the company will be enquired into and who is responsible for this lapse, will be gone into? I do not want to touch other problems but the position is very grave, not on account of rains but because the seed programme is faulty.

varieties. Therefore, well set principles SHRI ANNASAHEB P. SHINDE: I have have been laid down for all the States. But, made general observations about the seed some of the State Governments have ex-, programme and I have even admitted cer-

tain weaknesses and the need to strengthen it. I have indicated the lines also which we propose to follow. As far as this specific case which has been brought to the notice by the hen. Member on the floor of the House is concerned, we shall enquire from the State Government and we shall...

SHRI A. G. KULKARNI: Not from Government from State Patel and Company Akola.

SHRI ANNASAHEB P. SHINDE: appreciate the enthusiasm of the hon. Member. I would like to tell the hon. House that there is a seed law and in fact this country, India, has one of the best seed laws in the world. Unfortunately, there has been some weakness in the implementation. What will have to be done is to see how to implement the seed law with the help of the State Government. That is a larger issue.

As far as this specific case is concerned, we will make reference to the State Government and find out and also suggest to the State Government to take stringent action if there is some cheating involved or if somebody has deliberately tried to exploit the farmers.

As far as rainfall is concerned, I do not think we should take a frightening view. If the rainfall situation improves in 10 days, perhaps, the situation will be absolutely normal. Even if it does not come to that, as a nation, I think we should boldly and courageously work out a plan and see that this country is in a position to act and has the ability to face some of these difficulties...

SHRI NIREN GHOSH: Not with you.

SHRI A. G. KULKARNI: Do not always move in the dreamland; move in the practical field.

SHRI YASHPAL KAPUR: There have been schemes like SFA, NLFA, in certain taluqas of the districts all over the country. Is the Ministry proposing to extend duction or necessary imports.

the benefits under these schemes to small farmers and marginal farmers during the Five Year Plan?

SHRI ANNASAHEB P. SHINDE: 1 have replied earlier that this will be extended to 160 districts in the country, that is practically half of the country will be covered. As far as the remaining area is concerned, we have given general suggestions to the State Governments and directions to the financial institutions to help formers in the remaining areas. But as I said this is an area where we seek the cooperation of the politicians and social workers. We have to deal with millions of farmers and the magnitude of the problem is very vast.

SHRI N. R. CHOUDHURY: Sir, I want to know whether they consider that whatever measure is taken for higher production of rice, that is not possible without a pest umbrella. I want to know whether the hon. Minister has considered that and if so, what steps is he going to take to stop this pest attack on rice so that the target of production can be achieved.

SHRI ANNASAHEB P. SHINDE: The hon. Member has rightly pointed out that major problem in rice today is the pest attack. Even if the crop is there, even if we have other inputs, the pests bring along á devastation on the crop. So our entire approach is to provide plant protection. We have even suggested involvement of students community in this exercise. Even the Prime Minister is having talks with the State Governments and we are trying to see to what extent emergency squads could be constituted to protect the crops from the pests.

12 Noon

And as far as availability of inputs, plant protection material, pesticides and technical grade material are concerned, we have tied up the ends to either indigenous pro-

But I will be to the com-

Name of

Written Answers

श्रो महादेव प्रसाद वर्मा: श्रीमन, पिछले कई वर्षो से लगातार खेती की पैदावार गिरती जा रही है। क्या मैं सरकार से पूछ महता है कि इसके पीछे किसानों के विरुद्ध कोई विशेष नीति काम कर रही है कि पैदावार का दाम कम किया जाये, पानी का दाम बढाया जाये भौर खाद का दाम बहाया जाये ? क्या सरकार इस नीति के अन्तर्गत पैदाबार का दाम कम कर रही है जिसमे किसानों के जीवन पर सकट ग्रा रहा है ?

SHRI ANNASAHEB P. SHINDE: would not be a correct understanding, in fact, to say that production is progressively going down. If I can make a submission, production is progressively coming up and I can justify it by figures. Take the case of wheat. Our production in the country was 10 to 11 million tons. Now it has touched 24 to 25 million tons. Even in rice production last year despite the whims of nature, etc. We had a record rice crop and it was mainly because of new seeds, new strategy of agricultural production. The main thing is because of our population increase it is not adequate to meet our demand and there has been some setback during the last two years in agricultural production. But to say that somebody is working against the interests of farmers, I do not think it would be a correct appreciation. On prices we can have two views as to what should be reasonable prices. Ultimately we have to balance the interests of the consumers who are very poor in this country and at the same time we have to look to the interests of the producers. I would like to tell the Member that we do like encourage agriculturists in this country to produce more and more and that is why our effort is to help the agriculturist so that he is in a position to successfully implement the programme.

MR. DEPUTY CHAIRMAN: Question Hour is over.

Re Starred Question No. 64

SHRI KRISHAN KANT: Mr. Deputy Chairman, before you proceed to the next item I would like to submit that the next out by the Food Corporation of India.

question is an important question, but due to lack of time it could not come up today and that is on procurement of wheat. During the last Session you had seen how the House wanted to discuss the new procurement policy. Mr. Om Mehta said "We shall discuss it in the next Session". We have given notice of it. This question could not come up. I want to request you kindly to give some time during this Session so that we can discuss how the new procurement policy has been working.

to Ouestions

श्री श्रीम प्रकाश त्यांनी श्रीमन् यह महत्वपूर्ण विषय है, इस पर डिस्कशन होना चाहिए।

MR. DEPUTY CHAIRMAN: You send notice of discussion.

SHRI KRISHAN KANT: We have sent. MR. DEPUTY CHAIRMAN: If you have, then we shall see. Next item, Papers to be laid on the Table.

WRITTEN ANSWERS TO QUESTIONS Report of the Committee on operational cost of Food Corporation of India

\*64. SHRIMATI RATHANABAI SREENIVAISA RAO: SHRIMATI PRATIBHA SINGH: SHRIMATI MARGARET ALVA: SHRIMATI LEELA DAMODARA MENON:

SHRI KHURSHED ALAM KHAN:

Will the Minister of AGRICULTURE be pleased to refer to the answer to Starred Question 303 given in the Rajya Sabha on 8th May, 1974 and state the action taken by Government on the recommendations of the Committee operational costs and administrative overheads of the Food Corporation of India?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): The mechanics of implementing the recommendations made by the Committee are being worked